

Free and Compulsory Education

- *442. { Shri S. M. Banerjee:
 { Shri Subodh Hansda:
 { Shri S. C. Samanta:

Will the Minister of Education be pleased to state:

(a) what further progress has been made to have free and compulsory education to the children upto the age of 11 years; and

(b) number and names of the States where this has been implemented?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). A statement is laid on the Table of the House.

Statement

Primary Education in Classes I to V is already generally free in all parts of the country. Fees are charged only in a few private primary schools to which parents send their children voluntarily.

Laws regarding compulsory primary education exist in all States; but most of them were passed long ago and need revision.

In the States of Andhra Pradesh, Gujarat, Madhya Pradesh, Mysore and Punjab, new laws have recently been passed based broadly on the Delhi Primary Education Act, 1960.

In the States of Assam, Bihar, Jammu & Kashmir, Maharashtra, Orissa, Rajasthan and Uttar Pradesh, the question of enacting new laws is under the consideration of the State Governments.

In the States of Kerala, Madras and West Bengal the State Governments feel that no action is called for in this respect.

Children's Museum, New Delhi

*443. **Shri Raghunath Singh:** Will the Minister of Education be pleased to state whether the scheme to open a Children's museum in New Delhi has been finalised?

The Minister of Education (Dr. K. L. Shrimall): Yes, Sir.

Industrial Management Pool

*444. **Shri Vidya Charan Shukla:** Will the Minister of Home Affairs be pleased to state:

(a) the main reasons why 69 out of 212 candidates selected by U.P.S.C. have declined to join the Industrial Management Pool of the Government of India;

(b) whether it is a fact that 5 candidates selected by the Union Public Service Commission for this pool have yet to be given jobs; and

(c) what reasons have caused this delay in giving them appointments?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The main reason why most of the 69 out of 212 candidates declined the offer of appointment to the Industrial Management Pool was because they were not prepared to accept the posts in the respective grades for which they were selected by the Union Public Service Commission or the initial pay offered to them. A few candidates rejected the offer for personal reasons.

(b) and (c) There are 2 candidates yet to be appointed to the Industrial Management Pool. The delay in offering them appointments is due to the fact that placements of these officers depend on demands from the undertakings. These undertakings are autonomous bodies, and according to para 10 of the Industrial Management Pool Scheme, it is not obligatory on them to accept a member of the Pool for every vacancy. Efforts are, however, being made to find suitable postings for these 2 candidates as early as possible.

Interest on Life Insurance Policies

*445. **Shri Morarka:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the interest earned by the policy holder